

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:1990  
ANSWERED ON:13.03.2007  
HANDING OVER OF BAILADILA DEPOSIT TO PRIVATE COMPANY  
Das Gupta Shri Gurudas

**Will the Minister of MINES be pleased to state:**

(a) whether the Government proposes to hand over the Bailadila Deposit No. 3 to a private company despite the opposition from the National Mineral Development Corporation (NMDC); and

(b) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a)&(b): On a proposal received from the State Government of Chhattisgarh, Central Government's prior approval under Section 5(1) of the Mines and Minerals (Development and Regulation) Act, 1957 has been conveyed on 28.12.2006/02.02.2007 to the grant of prospecting licence for iron ore over an area of 2285 hectares in Bailadila range (Deposit No.3) of Bailadila Reserve Forest area, Tehsil Dantewara, District South Bastar Dantewara in favour of M/s Essar Steel (Chhattisgarh) Ltd. for a period of two years subject to outcome of the revision application filed by M/s National Mineral Development Corporation (NMDC) before Tribunal (Mines).